HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Chief Justice's Secretariat)

ORDER

No. 467

Dated: 10.07.2018

Sanction is hereby accorded to the retirement on Superannuation of below mentioned officers/officials of Subordinate Courts of Kashmir Province (Divisional Cadre) with effect from the dates shown against their respective names:

S. No.	Name of the Official	Present Posting	D.O.B.	Retirement
1	Abdul Rashid Bhat-I	SO, PDJ Court, Bandipora	15.01.1959	31.01.2019
2	Raj Nath Pandita	SO, Spl. Anti-corruption Court for CBI Cases, Srinagar	28.01.1959	31.01.2019
3	Bashir Ahmad Bhat-II	SO, 3rd Addl. D&S Court, Srinagar	01.04.1959	31.03.2019
4	Muzaffar Ali Wani	SO, PDJ Court, Ganderbal	02.03.1959	31.03.2019
5	Ghulam Rasool Wani	SO, PDJ Court, Pulwama	27.05.1959	31.05.2019
6	Mst. Aishia Parveen	SO, 4th Addl. D&S Court, Srinagar	01.01.1960	31.12.2019
7	Abdul Aziz Dar	HA/Nazir, PDJ Court, Kupwara	27.03.1959	31.03.2019
8	Krishan Jeet Singh	SA/Cr.Clrk, 4th Addl. Distt. Court, Srinagar	06.04.1959	30.04.2019

By order.

Joint Registrar

No.313-24 /PSY-06

Dated: 10.07.2018

Copy to:-

Registrar General, High Court of J&K at Srinagar.

Registrar Vigilance, High Court of J&K at Srinagar.

..... for information.

3-7) Pr. District & Sessions Judge, Srinagar/Bandipora/Ganderbal/Kupwara/Pulwama.

8) Special Judge, Anti-corruption for CBI Cases, Srinagar.

9) 3rd Addl. District & Sessions Judge, Srinagar.

10) 4th Addl. District & Sessions Judge, Srinagar.

..... for information and necessary action. All the presiding Officers are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.

11) Chief Accounts Officer, High Court of J&K at Srinagar for information.

12) Incharge NIC for uploading in High Court website.